

15

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/205/2016
NAME OF THE PETITIONER(S) : Mulvadi Raghupathy Ranganathan
NAME OF THE RESPONDENT(S) : M/s Nihon Technology Private Limited & 2 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL) SIGNATURE	DESIGNATION
		REPRESENTATION BY WHOM

1. SRI VARSHINI FOR V. MAHESH AND ASSOCIATES	COUNSEL FOR R1 - R3	Sri Varshini
A. Arfat Mohd.	Counsel for petitioner	A. Arfat

ORDER

Shri A Arfat Mohd, counsel representing senior advocate, Shri R Prabhakaran, for petitioner present. Ms Sri Varshini, counsel for R1 to R3 present. Counsel for petitioner prayed time stating that his senior counsel was held up at Paris as he missed his flight and could not reach India and hence not in a position to submit his arguments. Time extended at request with a direction that the matter is posted for submitting final arguments. Put up on 23.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)